

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3277
ANSWERED ON:31.08.2012
COUNCIL FOR PHYSIOTHERAPY
Gorakhnath Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the reasons for not setting up the Central Council for Physiotherapy even though a bill in this regard had been introduced by the Government in Parliament;
- (b) the reasons for not notifying the vacancies for the posts of Physiotherapist at Tehsil, District and State level even after the submission of the reports of Planning Commission and 31st Report of the Standing Committee on Health and Family Welfare in this regard;
- (c) the reasons for non-payment of adequate wages to the Physiotherapists inspite of their`s being specialised studies; and
- (d) the action taken/proposed to be taken by the Government in the matter along with the time by which a fresh bill on Physiotherapy is likely to be introduced in Parliament?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d) Planning Commission in the 11th Five Year Plan Document recommended an apex body in the field of Para Medical Education, Physiotherapy and Occupational Therapy to determine standards and to ensure uniform enforcement throughout the country. Accordingly "Paramedical and Physiotherapy Central Council Bill" was introduced in Lok Sabha in 2007 which was referred to Department related Parliamentary Standing Committee on Health and Family Welfare which in its 31st report had suggested changes but the Bill has lapsed on dissolution of 14th Lok Sabha. The proposed National Commission for Human Resource in Health (NCHRH) Bill, an over arching regulatory body subsuming all Councils including Physiotherapy with the twin objective of reforming the current regulatory framework and enhancing the supply of skilled personnel introduced in the Rajya Sabha, has been referred to the Department related Parliamentary Standing Committee of Ministry of Health and Family Welfare.

The Physiotherapists in Central Government Hospitals are paid wages as approved by the Central Government.